

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I BUDGET SESSION TUESDAY, 21st MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.05 P.m.

The day was allotted for Private Members' Business.

1. Questions:

Questions Nos. 203 - 227 were listed.

Questions Nos. 203, 204, 205, 206, 207, 208, 210, 211, 212, 213 and 214 were taken up and disposed off.

2. Call Attention Notice:

Shri Diosstarness Jyndiang, MLA called the attention of the Minister in-charge Political under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor", dated 3rd February, 2017 under the caption "*Thmu ka sorkar ban buh ktem BSF ha Nongstoin, pyrshah fur ka KSU*".

Shri H.D.R. Lyngdoh, Minister in-charge Home (Police) replied.

3. Motions :

- a. **Motion No.4** - Shri K.P. Pangniang, MLA - "This House do now discuss the Inter State Border with Assam in accordance with the official Map of Meghalaya issued by the Geological Survey of India in 2009".

The Hon'ble Member initiated discussion. Other Hon'ble Members who participated were Shri Diosstarness Jyndiang, Shri Witting Mawsor, Shri Metbah Lyngdoh, Dr. Donkumar Roy and Shri Rowell Lyngdoh.

Prof. R.C. Laloo, Deputy Chief Minister in-charge Revenue replied.

:2:

- b. Motion No.7** - Shri T.W. Chyne, MLA - “This House do now discuss the need to do away with personal interviews for selection of Grade IV and III employees in the State and also the appointment of local youths for Grade IV and Grade III posts in all Districts in the State”.

The Hon’ble mover initiated discussion.

(At 12.40 P.m., Shri Winnerson D. Sangma, MLA was in the Chair)

Hon’ble Members who participated were Dr. Donkumar Roy and Shri Paul Lyngdoh.

Dr. Mukul Sangma, Chief Minister replied.

(At 1.50 P.m., Hon’ble Speaker was in the Chair)

The Chief Minister concluded his reply.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 22nd March, 2017.

*Shillong,
The 21st March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*